

RESUME OF WORK
DONE BY LOK SABHA

SEVENTEENTH LOK SABHA — FOURTH SESSION, 2020
(14 September, 2020 to 23 September, 2020)



LOK SABHA SECRETARIAT
NEW DELHI

November, 2020/Agrahayana, 1942(Saka)

T.O. No. 4/17/LS Vol. IV

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Published under Rule 382 of the Rules of Procedure and Conduct of Business in Lok Sabha (Sixteenth Edition) and printed by the Lok Sabha Secretariat, New Delhi.

PREFACE

This publication contains a brief resume of work done in the Seventeenth Lok Sabha during the Fourth Session *i.e.* from the 14 September, 2020 to 23 September, 2020.

NEW DELHI;
November, 2020
Agrahayana, 1942(Saka)

SNEHLATA SHRIVASTAVA
Secretary General

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1. DURATION OF SESSION
(4th Session of 17th Lok Sabha)

1. Date of Commencement	:	*14 September, 2020
2. Date of Adjournment <i>sine die</i>	:	*23 September, 2020
3. Date of prorogation	:	30 September, 2020
4. Total number of days of Session	:	10
5. Number of Actual days of Sittings	:	10
6. Number of hours of sitting	:	60 hour

⁵The first sitting commenced with the playing of National Anthem.

* The session was scheduled to conclude on 1.10.2020. However, due to prevailing Covid-19 pandemic situation, the House was adjourned *sine die* on 23.09.2020. Consequently, sittings fixed for the remaining part of the session *i.e.* from 24.09.2020 to 01.10.2020 stood cancelled.

The sitting ended with the playing of National Song.

2. BILLS
(i) Government Bills

Sl. No.	Title of the Bill	Date of Introduction	Date of laying on the Table (in case on Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time Taken	No. of amendments Tabled	No. of amendments carried	Progress/ Remarks
1	2	3	4	5	6	7	8	9
1.	The Banking Regulation (Amendment) Bill, 2020 (Bill No. 56 of 2020)	3.3.2020 (Earlier Session)	-	14.9.2020 (Motion for withdrawal)	0 08	-	-	Withdrawn
2.	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2020	14.9.2020	-	15.9.2020 (Consideration and passing)	1 15*	8	-	Passed
3.	The Essential Commodities (Amendment) Bill, 2020	14.9.2020	-	-	0 07#	19	-	Passed
				15.9.2020 (Consideration and passing)	2 23**			
4.	The Assisted Reproductive Technology (Regulation) Bill, 2020	14.9.2020#	-	-	0 03#	-	-	Pending
5.	The Bilateral Netting of Qualified Financial Contracts Bill, 2020	14.9.2020	-	20.9.2020 (Consideration and passing)	0 12	16	-	Passed
6.	The Farmers' Produce Trade and Commerce (Promotion and Facilitation) Bill, 2020	14.9.2020#	-	-	0 12#	19	-	Passed
				17.9.2020 (Consideration)	5 36***			

7. The Farmers (Empowerment and Protection) Agreement on Price Assurance and Farm Services Bill, 2020	14.9.2020#	-	-	0 12#	35	-	Passed
			17.9.2020 (Consideration and passing)				
8. The Factoring Regulation (Amendment) Bill, 2020	14.9.2020	-	-	0 01	-	-	Pending
9. The National Commission for Homoeopathy Bill, 2020, as passed by Rajya Sabha	-	20.3.2020	14.9.2020 (Consideration and passing)	0 33##	38	-	Passed
10. The National Commission for Indian System of Medicine Bill, 2020, as passed by Rajya Sabha	-	20.3.2020	14.9.2020 (Consideration and passing)		22	-	Passed
11. The Banking Regulation (Amendment) Bill, 2020	14.9.2020#	-	16.9.2020 (Consideration and passing)	0 09# 3 27###	17	-	Passed

@ Motion for withdrawal of the Bill was opposed.

* Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Salary, Allowances and Pension of Members of Parliament (Amendment) Ordinance, 2020 (Ordinance No. 3 of 2020) promulgated by the President on 7.4.2020.

Bill was opposed at the stage of introduction and time taken for opposing introduction.

** Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Essential Commodities (Amendment) Ordinance, 2020 (Ordinance No. 8 of 2020) promulgated by the President on 5.6.2020.

*** Bills and the Statutory Resolutions (seeking disapproval of the Farmers Produce Trade and Commerce (Promotion and Facilitation) Ordinance, 2020 (Ordinance No. 10 of 2020) and the Farmers (Empowerment and Protection) Agreement on Price Assurance and Farm Services Ordinance, 2020 (Ordinance No. 11 of 2020) promulgated by the President on 5.6.2020) were discussed together.

Discussed together.

Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Banking Regulation (Amendment) Ordinance, 2020 (Ordinance No. 12 of 2020) promulgated by the President on 26.06.2020.

1	2	3	4	5	6	7	8	9
12.	The Taxation and Other Laws (Relaxation and Amendment of Certain Provisions) Bill, 2020	18.9.2020#	-	-	0 43# 4 09*	23	-	Passed
13.	The Appropriation (No. 4) Bill, 2020	18.9.2020	-	19.9.2020 (Consideration and passing) 18.9.2020 (Introduction, consideration and passing)	0 02	-	-	Passed
14.	The Appropriation (No. 3) Bill, 2020	18.9.2020	-	18.9.2020 (Introduction, consideration and passing)	0 02	-	-	Passed
15.	The Companies (Amendment) Bill, 2020	17.3.2020 (Earlier Session)	-	19.9.2020 (Consideration and passing)	1 21	8	-	Passed
16.	@The Occupational Safety, Health and Working Conditions Code, 2019	23.7.2019 (Earlier Session)	-	19.9.2020 (Motion for Withdrawal)	0 14	-	-	Withdrawn
17.	@The Industrial Relations Code, 2019	28.11.2019 (Earlier Session)	-	19.9.2020 (Motion for Withdrawal)		-	-	Withdrawn
18.	@The Code on Social Security, 2019	11.12.2019 (Earlier Session)	-	19.9.2020 (Motion for Withdrawal)		-	-	Withdrawn

19. \$The Occupational Safety, Health and Working Conditions Code, 2020	19.9.2020#	22.9.2020 (consideration and passing)	0 05#	163	-	Passed
20. \$The Industrial Relations Code, 2020	19.9.2020#	22.9.2020 (consideration and passing)	0 01# 3 02***	218	-	Passed
21. \$The Code on Social Security, 2020	19.9.2020#	22.9.2020 (consideration and passing)	0 02#	104	-	Passed
22. The Indian Medicine Central Council (Amendment) Bill, 2020, as passed by Rajya Sabha	19.9.2020	21.9.2020 (consideration and passing)		-	-	Passed
23. The Homoeopathy Central Council (Amendment) Bill, 2020, as passed by Rajya Sabha	19.9.2020	21.9.2020 (consideration and passing)	0 44##	2	-	Passed
24. The Salaries and Allowances of Ministers (Amendment) Bill, 2020, as passed by Rajya Sabha	19.9.2020	21.9.2020 (consideration and passing)	0 08**	1	-	Passed

Bill was opposed at the stage of introduction and time taken for opposing introduction.

*Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Taxation and other Laws (Relaxation of Certain Provisions) Ordinance, 2020 (Ordinance No. 2 of 2020) promulgated by the President on 31.3.2020.

@ Motion for withdrawal of the Bill was opposed.

§ Bill was introduced after requirements under Directions 19A/19B were waived.

** Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Salaries and Allowances of Ministers (Amendment) Ordinance, 2020 (Ordinance No. 4 of 2020) promulgated by the President on 9.4.2020.

*** Discussed together.

Bills and Statutory Resolutions [seeking disapproval of the Indian Medicine Central Council (Amendment) Ordinance, 2020 (Ordinance No. 7 of 2020) promulgated by the President on 24-April, 2020 and Homoeopathy Central Council (Amendment) Ordinance, 2020 (Ordinance No. 6 of 2020) promulgated by the President on 24-April, 2020] were discussed together.

1	2	3	4	5	6	7	8	9
25.	The Insolvency and Bankruptcy Code (Second Amendment) Bill, 2020, as passed by Rajya Sabha	-	19.9.2020	21.9.2020 (consideration and passing)	2 26*	6	-	Passed
26.	The Epidemic Diseases (Amendment) Bill, 2020, as passed by Rajya Sabha	-	19.9.2020	21.9.2020 (consideration and passing)	3 15**	8	-	Passed
27.	§The Foreign Contribution (Regulation) Amendment Bill, 2020	20.9.2020#	-	- 21.9.2020 (consideration and passing)	0 03 1 41	15	-	Passed
28.	The National Forensic Sciences University Bill, 2020	23.3.2020 (Earlier Session)	-	20.9.2020 (consideration and passing)	0 06	28	-	Passed
29.	The Rashtriya Raksha University Bill, 2020	23.3.2020 (Earlier Session)	-	20.9.2020 (consideration and passing)	0 11	19	-	Passed
30.	§The Jammu and Kashmir Official Languages Bill, 2020	22.9.2020##	-	22.9.2020 (Introduction, consideration and passing)	0 32	1	-	Passed

31.	The Major Port Authorities Bill, 2020	12.3.2020 (Earlier Session)	--	23.9.2020 (Consideration and passing)	0	41	32	.	-	Passed
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*Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Insolvency and Bankruptcy Code (Amendment) Ordinance, 2020 (Ordinance No. 9 of 2020) promulgated by the President on 5.6.2020

**Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Epidemic Diseases (Amendment) Ordinance, 2020 (Ordinance No. 5 of 2020) promulgated by the President on 22.4.2020.

Bill was opposed at the stage of introduction and time taken for opposing introduction.

§ Bill was introduced after requirements under Directions 19A/19B were waived.

#§ Bill was opposed at the stage of introduction.

(ii) Bills Referred to the Standing Committees and Presentation/Laying of Reports thereon

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of laying report	Remarks
1.	The Industrial Relations Code, 2019	28.11.2019 (L.S.)	Speaker	Labour (23.12.2019)	15.09.2020	Withdrawn
2.	The Code on Social Security, 2019	11.12.2019 (L.S.)	Speaker	Labour (23.12.2019)	15.09.2020	Withdrawn
3.	The Assisted Reproductive Technology (Regulation) Bill, 2020	14.09.2020 (L.S.)	Chairman	Health and Family Welfare (6.10.2020)	-	Pending with the Committee
4.	The Factoring Regulation (Amendment) Bill, 2020	14.09.2020 (L.S.)	Speaker	Finance (25.09.2020)	-	Pending with the Committee

SUMMARY

1.	Bills pending at the end of last Session	14
2.	Bills introduced	16
3.	Bills opposed at introduction stage	11
4.	Bills passed by Rajya Sabha and laid on the Table	5
5.	Bills passed by Rajya Sabha and laid on the Table – returned by Lok Sabha with amendments	Nil
6.	Bills passed by Rajya Sabha and laid on the Table during earlier Session – returned by Lok Sabha with amendments	Nil
7.	Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
8.	Bills passed	25
9.	Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	Nil
10.	Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	Nil
11.	Bills negative	Nil
12.	Bills withdrawn	04
13.	Bills –debate concluded but further motions not taken up	Nil
14.	Motions for adjournment of debate on the Bills adopted	Nil
15.	Bills referred to Select Committee	Nil
16.	Bills referred to Joint Committee	Nil
17.	Bills reported by Select Committee	Nil
18.	Bills reported by Joint Committee	Nil
19.	Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
20.	Bills referred to Standing Committees by Chairman/Speaker	2
21.	Bills reported by Standing Committees	2
22.	Bills pending at the end of Fourth Session of Seventeenth Lok Sabha	6

(iii) Private Members' Business

[On a request made by the Government, the Speaker did not allot any day for transaction of Private Members' Business at the time of issue of summons. Subsequently on 14 September, 2020, the opening day of the session, a motion to the effect that Starred Questions and Private Members' Business might not be brought before the House during the session, moved by the Minister of Parliamentary Affairs, was also adopted by the House]

3. COMMITTEES
(i) Financial Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of Sitings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports presented		Remarks
				H	M			Original	Action Taken Statement	
1.	Committee on Estimates	01.05.2020	1	1	30	56.66%	-	-	5	-
2.	Committee on Public Undertakings	01.05.2020	-	-	-	-	-	1	6	-
3.	Committee on Public Accounts	01.05.2020	-	-	-	-	-	-	-	-

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of Sittings		Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports presented			Remarks
			H	M	H	M			Original	Action	A/T Statement	
1	2	3	4	5	6	7	8	9	10	11		
1	Committee on Absence of Members from the Sittings of the House	09.10.2019	-	-	-	-	-	-	-	-	-	-
2	House Committee	25.06.2020	-	-	-	-	-	-	-	-	-	-
3	Committee on MPLADS	Not yet constituted	-	-	-	-	-	-	-	-	-	-
4	Committee on Ethics	09.10.2019	-	-	-	-	-	-	-	-	-	-
5	Committee on Privileges	09.10.2019	-	-	-	-	-	-	-	-	-	-
6	Committee on Violation of Protocol Norms and Contempluous Behaviour of Government Officers with Members of Lok Sabha	Not yet constituted	-	-	-	-	-	-	-	-	-	-
7	Committee on Private Members' Bills and Resolutions	Not yet Constituted	-	-	-	-	-	-	-	-	-	-
8	Committee on Subordinate Legislation	09.10.2019	2	2	15	43.33%	-	4	-	-	-	-
9	Committee on Papers laid on the	09.10.2019	1	2	30	33.33%	-	8	1	-	-	-

Table									
10	Joint Committee on Office of Profit	16.09.2019	-	-	-	-	-	-	-
11	Rules Committee	09.10.2019	-	-	-	-	-	-	-
12	General Purposes Committee	21.11.2019	-	-	-	-	-	-	-
13	Joint Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex	Not yet Constituted	-	-	-	-	-	-	-
14	Joint Committee on Food Management in Parliament House Complex	Not yet Constituted	-	-	-	-	-	-	-
15	Joint Committee on Maintenance of Heritage Character and Development of Parliament House Complex	Not yet Constituted	-	-	-	-	-	-	-
16	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	01.05.2020 (2020-2021)	2	45	44.4%	-	4	-	2 Study Tour Reports were laid on the Table of the House

1	2	3	4	5	6	7	8	9	10	11
17	Library Committee	09.10.2019	1	45	44%	-	-	-	-	-
18	Business Advisory Committee	20.06.2020	2	1	73.33%	-	2	-	-	-
19	Joint Committee on Salaries and Allowances of Members of Parliament	06.11.2019	-	-	-	-	-	-	-	-
20	Committee on Government Assurance	09.10.2019	1	30	60%	-	10	-	-	-
21	Committee on Petitions	09.10.2019	2	1	47%	-	2	6	NA	-
22	Committee on Empowerment of Women	09.10.2019	-	-	-	-	-	-	-	-
23	Railway Convention Committee	Not yet Constituted	-	-	-	-	-	-	-	-
24	Committee on Welfare of Other Backward Classes	31.07.2019	-	-	-	-	-	-	-	-
25	Joint Parliamentary Committee on Security in Parliament Complex	Not yet Constituted	-	-	-	-	-	-	-	-
26	Committee on Provision of Computers to Members of Lok Sabha	Not yet Constituted	-	-	-	-	-	-	-	-

27 Joint Committee on the 11.12.2019 *

Personal Data Protection Bill,
2019 (JCPDPB Cell)

*Motion regarding Extension of time upto second week of Winter Session of Parliament, for Joint Committee on Personal Data Protection Bill, 2019 was adopted by the House on 23.09.2020.

4. CANCELLATION OF SITTINGS OF LOK SABHA (4TH SESSION, 17 LS)

Subject	Date	Remarks
Cancellation of Sittings Fixed for 24, 25, 26, 27, 28, 29 and 30 September, 2020 and 1 October, 2020	23.09.2020	The session was scheduled to conclude on 01.10.2020. However, due to prevailing COVID-19 pandemic situation, the House was adjourned <i>sine die</i> on 23.9.2020. Consequently, sittings fixed for subsequent days i.e. 24, 25, 26, 27, 28, 29 and 30 September, 2020 and 1 October, 2020 stood cancelled.

5. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussions	Time Taken
	Union Budget		H M
Supplementary Demands for Grants (First Batch) for 2020-21	14.09.2020	18.09.2020 *Discussion and voting on Supplementary Demands for Grants for 2020-21	
Demands for Excess Grants relating to Civil Ministries for 2016-17	14.09.2020	18.09.2020 *Discussion and voting on Demands for Excess Grants for 2016-17	4 35

* Discussed together.

6. MOTION
GOVERNMENT MOTION
MOTION FOR NOT TAKING UP STARRED QUESTIONS AND PRIVATE MEMBERS' BUSINESS
DURING THE SESSION

Text of Motion	Name of Member who moved	Date(s) of discussion	Time Taken		Remarks
			H	M	
"Keeping in view that the current Session of Lok Sabha is being held in extraordinary circumstances prevailing due to COVID-19 pandemic requiring maintenance of social distancing and keeping the movement of Government officials and others within the Parliament precincts to the bare minimum, this House resolves that starred Questions and Private Members' Business may not be brought before the House for transaction during the Session, and all relevant rules on these subjects in the Rules of Procedure and Conduct of Business in Lok Sabha may stand suspended to that extent."	Shri Pralhad Joshi	14.09.2020	00	01	Adopted

7. VACATION OF SEATS IN LOK SABHA

Sl. No.	Name of Member/Constituency/State	Date on which become vacant	Remarks
1.	Shri H. Vasanthakumar, Kanniyakumari, Tamil Nadu	28.08.2020	Died on 28.08.2020 (OR made in the House on 14.09.2020).
2.	Shri Balli Durga Prasad Rao, Tirupati, Andhra Pradesh	16.09.2020	Died on 16.09.2020 (OR made in the House on 17.09.2020).

8. OBITUARY AND OTHER REFERENCES
(i) Obituary References

Sl. No.	Name of Member/Dignitary	Date of Death	Date of Obituary reference	Time Taken	
				H	M
1.	Shri Pranab Mukherjee (Former President of India, Bharat Ratna awardee and Member of the Fourteenth and Fifteenth Lok Sabhas)	31.08.2020	14.09.2020*	00	14
2.	Shri H. Vasanthakumar (Sitting Member, Seventeenth Lok Sabha)	28.08.2020			
3.	Pandit Jasraj (Eminent Vocalist)	17.08.2020			
4.	Shri Gurdas Singh Badal (Member, Fifth Lok Sabha)	15.05.2020			
5.	Dr. Nepal Singh (Member, Sixteenth Lok Sabha)	22.05.2020			
6.	Shri Ajit Jogi (Member, Twelfth and Fourteenth Lok Sabhas)	29.05.2020			
7.	Shri P. Namgyal (Member, Seventh, Eighth and Eleventh Lok Sabhas)	01.06.2020			
8.	Shri Paras Nath Yadav (Member, Twelfth and Fourteenth Lok Sabhas)	12.06.2020			
9.	Shri Madhav Rao Patil (Member, Twelfth Lok Sabha)	14.06.2020			
10.	Shri Haribhau Madhav Jawale (Member, Fourteenth and Fifteenth Lok Sabhas)	16.06.2020			
11.	Smt. Saroj Dubey (Member, Tenth Lok Sabha)	21.06.2020			

12. Shri Lalji Tandon (Member, Fifteenth Lok Sabha)	21.07.2020		
13. Smt. Kamla Rani (Member, Eleventh and Twelfth Lok Sabhas)	02.08.2020		
14. Shri Chetan Chauhan (Member, Tenth and Twelfth Lok Sabhas)	16.08.2020		
15. Shri Surendra Prakash Goel (Member, Fourteenth Lok Sabha)	14.08.2020		
16. Dr. Raghuvansh Prasad Singh (Member, Eleventh to Fifteenth Lok Sabhas)	13.09.2020		
17. Shri Balli Durga Prasad Rao (Sitting Member, Seventeenth Lok Sabha)	16.09.2020	17.09.2020*	00 03
18. Shri Nandi Yellaiiah (Member, Sixth, Seventh, Ninth, Tenth, Eleventh and Sixteenth Lok Sabhas)	08.08.2020	21.09.2020	00 05
19. Shri Vijay Annaji Mude (Member, Eleventh Lok Sabha)	15.08.2020		
20. Shri Ramdeo Rai (Member, Eighth Lok Sabha)	29.08.2020		
21. Smt. Roza VidyadharDeshpande (Member, Fifth Lok Sabha)	19.09.2020		

*After Obituary Reference, House adjourned for one hour.

(ii) References regarding Tragic Incidents

Sl. No.	Name of the Occasion	Date of Incident	Date of Reference	Time Taken	
				H	M
1.	Reference regarding passing away of soldiers of the Armed Forces and Para-Military Forces and Police personnel who attained martyrdom while protecting unity and integrity of the nation.	-	14.09.2020	00	0.5
2.	Reference regarding passing away of Corona Warriors, including doctors, nursing and health personnel, sanitation personnel, police personnel and volunteers who made the supreme sacrifice while discharging their duties during Covid-19 Pandemic.	-	14.09.2020	00	0.5

(iii) References on Landmark Occasions

Name of the Occasion	Date of Occasion	Date of Reference	Time Taken	
			H	M
Reference regarding special arrangements made to conduct the fourth session of 17th Lok Sabha in the time of COVID-19 Pandemic.	-	14.09.2020	00	12

9. PANEL OF CHAIRPERSONS

Sl. No.	Name of Member	Date of Nomination
1.	Smt. Rama Devi	21.06.2019*
2.	Dr. Kirit P. Solanki	-do-
3.	Shri Rajendra Agarwal	-do-
4.	Smt. Meenakashi Lekhi	-do-
5.	Shri Kodikunnil Suresh	24.06.2019**
6.	Shri A. Raja	25.06.2019^
7.	Shri P.V. Midhun Reddy	-do-
8.	Shri Bhartruhari Mahtab	-do-
9.	Shri N.K. Premachandran	02.07.2019@
10.	Dr. Kakoli Ghosh Dastidar	04.07.2019#

* Announcement made in the House on 21.06.2019.

** Announcement made in the House on 25.06.2019.

^ Announcement made in the House on 26.06.2019.

@ Announcement made in the House on 03.07.2019.

Announcement made in the House on 04.07.2019.

10. PAPERS LAID ON THE TABLE

(a)	By Government	:	855
(b)	By Private Members	:	Nil

11. PRIVILEGES MATTERS RAISED BY MEMBERS IN THE HOUSE

Sl. No.	Brief Subject	Name of the Members who raised the matter	Date and Time on which matter brought before the House	Decision of Chair/House
1.	Notice of question of privilege dated 2 August, 2020 given by Shri Mohan S. Delkar, MP against some officials of administration of Dadra and Nagar Haveli Union Territory.	Shri Mohan S. Delkar	19 September 2020 at 1620 hrs.	'Permission was given to 8 Members to relate the subject raised by Mr. Mohan S. Delkar'.
2.	Notices of question of breach of privilege dated 17 & 18 September, 2020, given by Shri A.K.P. Chinraj, MP against certain police officials of Government of Tamil Nadu for allegedly registering a fake FIR against him and for not taking action on his complaint against Shri K.P.P. Bhaskar, MLA, Tamil Nadu State Assembly.	Shri A.K.P. Chinraj	19 September 2020 at 1637 hrs.	'Matter is under my consideration'.
3.	Notice of question of breach of privilege dated 22 September, 2020 given by Shri D.M. Kathir Anand, MP against two persons allegedly claiming to be from Intelligence Bureau (IB) who have threatened and criminally intimidated him at Delhi.	Shri D.M. Kathir Anand	22 September 2020 at 1501 hrs.	'I will take note of this if this is based on facts'.
4.	Notices of question of breach of privilege dated 21 and 22 September, 2020 given by Sarvashri Santokh Singh Chaudhary and Ravneet Singh, MPs against certain Delhi Police officials posted near Vijay Chowk for allegedly assaulting them while they were conducting peaceful candle march towards Rashtrapati Bhawan on Farmers Bill.	Shri Ravneet Singh	22 September 2020 at 1505 hrs.	'The subject you have raised is my responsibility'.

12. QUESTIONS

INFORMATION RELATING TO QUESTIONS FOR INCLUSION IN "RESUME OF WORK DONE
BY LOK SABHA" DURING THE 4TH SESSION OF 17TH LOK SABHA

(i) Starred Questions	NIL
(ii) Unstarred Questions	
Number of Questions put down in the Question in the Question Lists for Written answers	2300
(iii) Answers Laid on the Table	
Number of Questions (USQ 2300) for which written answers were laid on the Table	2300
(iv) Short Notice Questions	
(a) No. of Short Notice Questions (SNQ) received	03
(b) No. of notices SNQ admitted	NIL
(c) No. of notices SNQ clubbed with SQ	NIL
(d) No. of notices SNQ disallowed/Lapsed	03
(v) Half –An-Hour Discussion	
(a) No. of notices of Half –an-Hour Discussion received	NIL
(b) No. of notices of Half –an-Hour Discussion Admitted	NIL
(c) No. of notices of Half –an-Hour Discussion Discussed	NIL
(d) No. of notices of Half –an-Hour Discussion disallowed/Lapsed	NIL
(vi) Statement(s) Made By Minister Correcting Replies Already Given	
No. of answers corrected	NIL

**13. RESOLUTIONS
STATUTORY RESOLUTIONS**

Sl. No.	Text of Resolution	Article/Section of Constitution/Act	Name of Member who moved	Date of moving and discussion	Time Taken		Ministry/Department concerned	Remarks
					H	M		
1	2	3	4	5	6	7	8	
1.	*That this House disapproves of the Salary, Allowances and Pension of Members of Parliament (Amendment) Ordinance, 2020 (Ordinance No. 3 of 2020) promulgated by the President on 7.4.2020.	Article 123(2)(a)	Adv. Dean Kuriakose	15.9.2020	1	13	Parliamentary Affairs	Negatived
2.	*That this House disapproves of the Essential Commodities (Amendment) Ordinance, 2020 (Ordinance No. 8 of 2020) promulgated by the President on 5.6.2020.	Article 123(2)(a)	Prof. Sougata Roy	15.9.2020	2	16	Consumer Affairs, Food and Public Distribution	Negatived
3.	@That this House disapproves of the Banking Regulation (Amendment) Ordinance, 2020 (Ordinance No. 12 of 2020) promulgated by the President on 26.6.2020.	Article 123(2)(a)	Shri Manish Tewari	16.9.2020	3	24	Finance	Negatived
4.	%That this House disapproves of the Farmers Produce Trade and Commerce (Promotion and Facilitation) Ordinance, 2020 (Ordinance No. 10 of 2020) promulgated by the President on 5.6.2020.	Article 123(2)(a)	Adv. Dean Kuriakose	17.9.2020	5	26	Agriculture	Negatived

5.	That this House disapproves of the Farmers (Empowerment and Protection) Agreement on Price Assurance and Farm Services Ordinance, 2020 (Ordinance No. 11 of 2020) promulgated by the President on 5.6.2020.	Article 123(2)(a)	Shri N.K. Premachandran	17.9.2020	Agriculture	Negatived
6.	**That this House disapproves of the Taxation and Other Laws (Relaxation of Certain Provisions) Ordinance, 2020 (Ordinance No. 2 of 2020) promulgated by the President on 31.3.2020.	Article 123(2)(a)	Shri N.K. Premachandran	19.9.2020	4 04 Finance	Withdrawn
7.	#That this House disapproves of the Salaries and Allowances of Ministers (Amendment) Ordinance, 2020 (Ordinance No. 4 of 2020) promulgated by the President on 9.4.2020.	Article 123(2)(a)	Shri Adhir Ranjan Chowdhury	20.9.2020	0 07 Home Affairs	Negatived

\$ The Statutory Resolution was discussed together with the motion for consideration of the Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2020.

* The Statutory Resolution was discussed together with the motion for consideration of the Essential Commodities (Amendment) Bill, 2020.

@ The Statutory Resolution was discussed together with the motion for consideration of the Banking Regulation (Amendment) Bill, 2020.

% The Statutory Resolution were discussed together with the motions for consideration of the Farmers Produce Trade and Commerce (Promotion and Facilitation) Bill, 2020.

** The Statutory Resolution was discussed together with the motion for consideration of the Taxation and other Laws (Relaxation of Certain Provisions) Bill, 2020.

The Statutory Resolution was discussed together with the motion for consideration of the Salaries and Allowances of Ministers (Amendment) Bill, 2020

1	2	3	4	5	6	7	8	
8.	@That this House disapproves of the Epidemic Diseases (Amendment) Ordinance, 2020 (Ordinance No. 5 of 2020) promulgated by the President on 22.4.2020.	Article 123(2)(a)	Shri Manish Tewari	21.9.2020	3	11	Health and Family Welfare	Negatived
9.	%That this House disapproves of the Homoeopathy Central Council (Amendment) Ordinance, 2020 (Ordinance No. 6 of 2020) promulgated by the President on 24.4.2020.	Article 123(2)(a)	Adv. Dean Kuriakose	21.9.2020	0	41	AYUSH	Negatived
10.	That this House disapproves of the Indian Medicine Central Council (Amendment) Ordinance, 2020 (Ordinance No. 7 of 2020) promulgated by the President on 24.4.2020.	Article 123(2)(a)	Adv. Dean Kuriakose	21.9.2020			AYUSH	Negatived
11.	*That this House disapproves of the Insolvency and Bankruptcy Code (Amendment) Ordinance, 2020 (Ordinance No. 9 of 2020) promulgated by the President on 22.4.2020.	Article 123(2)(a)	Shri Adhir Ranjan Chowdhury	21.9.2020	2	25	Corporate Affairs	Withdrawn

@ The Statutory Resolution was discussed together with the motion for consideration of the Epidemic Diseases (Amendment) Bill, 2020.

%The Statutory Resolution was discussed together with the motions for consideration of the Homoeopathy Central Council (Amendment) Bill, 2020 and the Indian Medicine Central Council (Amendment) Bill, 2020.

*The Statutory Resolution was discussed together with the motion for consideration of the Insolvency and Bankruptcy Code (Second Amendment) Bill, 2020.

14. SHORT DURATION DISCUSSIONS UNDER RULE 193

Subject	Name of the Member who raised	Date(s) of discussion	Time taken		Ministries/ Departments concerned	Remarks
			H	M		
1	2	3	4	5	6	
COVID-19 pandemic in the country	Dr. Shashi Tharoor	20.09.2020	05	08	Ministry of Health and Family Welfare	Discussion concluded

SUMMARY

SHORT DURATION DISCUSSIONS UNDER RULE 193 ON MATTERS
OF URGENT PUBLIC IMPORTANCE

No. of notices received	:	41
No. of discussions held	:	01
No of discussions completed	:	01
No. of discussions remained part-discussed	:	Nil
Total time taken	:	05 hrs. 08 mts.

**15. SPEAKER/CHAIRPERSON
ANNOUNCEMENT/OBSERVATION/RULING**

Sl. No.	Subject	By whom	Date
1	2	3	4
1.	Announcement under Rule 2 and 384 regarding seating arrangements.	The Speaker	14.09.2020
2.	Announcement regarding permitting the Minister of State in the Ministry of Parliamentary Affairs to lay papers on behalf of all the Ministers due to prevailing situation of Covid-19.	The Speaker	14.09.2020
3.	Observation regarding not permitting any clarificatory questions after a statement is made by a Minister as per rule 372 of the Rules of Procedure and Conduct of Business in Lok Sabha.	The Speaker	15.09.2020
4.	Observation regarding request of the Minister of State in the Ministry of Parliamentary Affairs for taking up Item Nos. 15 to 18 together.	The Speaker	17.09.2020
5.	Announcement relating to moving of cut motions on Supplementary Demands for Grants 2020-21 and Demands for Excess Grants for 2016-17.	The Chairperson	18.09.2020
6.	Observation regarding maintaining proper decorum and dignity of the House.	The Speaker	18.09.2020
7.	Observation regarding availability of copies of List of Supplementary Demands for Grants and Demands for Excess Grants.	The Speaker	18.09.2020
8.	Announcement regarding seating arrangements.	The Speaker	20.09.2020
9.	Observation on Covid-19 situation in the country and seeking constructive suggestion from Members during the discussion under Rule 193 so that the problems may be tackled in a better way.	The Speaker	20.09.2020
10.	Announcement regarding commencement of sitting of the House on 23rd September, 2020 at 6.00 P.M. instead of 3.00 P.M.	The Speaker	22.09.2020
11.	Valedictory Reference on the conclusion of Fourth Session of the Seventeenth Lok Sabha.	The Speaker	23.09.2020

16. STATEMENTS
(i) Statements made/laid by Ministers under Rule 372 during fourth session of Seventeenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding COVID Pandemic and the steps taken by the Government of India	Dr. Harsh Vardhan	14.09.2020	00	13
2.	Regarding 'Development on our borders in Ladakh'.	Shri Rajnath Singh	15.09.2020	00	21
3.	Regarding Diet Chart Plan for pregnant woman.	Smt. Smriti Zubin Irani	15.09.2020	00	02
4.	Regarding fixing the minimum Support Price (MSP) for 22 Agricultural crops.	Shri Narendra Singh Tomar	21.09.2020	00	06

(ii) Statements made/Laid by Ministers under Direction 73A of Directions by the Speaker during Fourth Session of Seventeenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	
*1.	Status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Finance on Demands for Grants (2019-20), pertaining to the Departments of the Economic Affairs, Expenditure, Financial Services and D/o Investment and Public Asset Management, Ministry of Finance.	Shri Anurag Singh Thakur	15.09.2020	00	01
*2.	Status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Agriculture on Demands for Grants (2019-20), pertaining to the Department of Agricultural Research and Education, Ministry of Agriculture and Farmers Welfare.	Shri Kailash Choudhary on behalf of Shri Narendra Singh Tomar	15.09.2020	00	01
*3.	Status of implementation of the recommendations contained in the 10th Report of the Standing Committee on Agriculture on Demands for Grants (2020-21), pertaining to the Department of Agricultural Research and Education, Ministry of Agriculture and Farmers Welfare.	Shri Narendra Singh Tomar	15.09.2020	00	01
*4.	Status of implementation of the recommendations contained in the 22nd Report of the Standing Committee on Home Affairs on 'Management of Worsening Traffic situation in Delhi', pertaining to the Ministry of Home Affairs.	Shri G. Kishan Reddy	15.09.2020	00	01

1	2	3	4	5
*5.	Status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Railways on Demands for Grants (2020-21), pertaining to the Ministry of Railways.	Shri Arjun Ram Meghwal on behalf of Shri Angadi Suresh Channabasappa	16.09.2020	00 01
6.	Status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2019-20), pertaining to the Ministry of Minority Affairs.	Shri Kiren Rijiju	17.09.2020	00 01
*7.	Status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Information Technology on Demands for Grants (2019-20), pertaining to the Ministry of Information and Broadcasting.	Shri Prakash Javadekar	18.09.2020	00 01
*8.	Status of implementation of the recommendations contained in the 7th Report of the Standing Committee on Agriculture on Demands for Grants (2019-20), pertaining to the Ministry of Food Processing Industries.	Shri Arjun Ram Meghwal on behalf of Shri Rameshwar Tei	18.09.2020	00 01
*9.	Status of implementation of the recommendations contained in the 13th Report of the Standing Committee on Agriculture on Demands for Grants (2020-21), pertaining to the Ministry of Food Processing Industries.	Shri Arjun Ram Meghwal on behalf of Shri Rameshwar Tei	18.09.2020	00 01
*10.	Status of implementation of the recommendations contained in the 275th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2020-21), pertaining to the Ministry of Tourism.	Shri Arjun Ram Meghwal on behalf of Shri Prahlad Singh Patel	19.09.2020	00 01
*11.	Status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Food, Consumer Affairs and Public Distribution	Shri Danve Raosahib Dadarao	20.09.2020	00 01

- on Demands for Grants (2019-20), pertaining to the Department of Consumer Affairs, Ministry of Consumer Affairs, and Food and Public Distribution.
- *12. Status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Agriculture on Demands for Grants (2019-20), pertaining to the Department of Animal Husbandry and Dairying, Ministry of Fisheries, Animal Husbandry and Dairying.
- *13. Status of implementation of the recommendations contained in the 5th Report of the Standing Committee on Agriculture on Demands for Grants (2019-20), pertaining to the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying.
- *14. Status of implementation of the recommendations contained in the 42nd Report of the Standing Committee on Defence on Demands for Grants (2018-19) on Capital Outlay on Defence Services, Procurement Policy and Defence Planning (Demand No. 21), pertaining to the Ministry of Defence.
- *15. Status of implementation of the recommendations contained in the 80th Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on 'Synergy between Tribal Justice System and Regular Justice System in the Country', pertaining to the Department of Justice, Ministry of Law and Justice.
- *16. Status of implementation of the recommendations contained in the 100th Report of the Standing Committee on Personnel, Public Grievances and Pensions on Demands for Grants (2020-21), pertaining to the Ministry of Personnel, Public Grievances and Pensions.

Shri Sanjeev Kumar 20.09.2020 00 01
Balyan

Shri Arjun Ram 20.09.2020 00 01
Meghwal on behalf of
Shri Pratap Chandra
Sarangi

Shri Arjun Ram 21.09.2020 00 01
Meghwal on behalf of
Shri Rajnath Singh

Shri Dhotre Sanjay 21.09.2020 00 01
Shamrao

Dr. Jitendra Singh 21.09.2020 00 01

- *17. Status of implementation of the recommendations contained in the 152nd Report of the Standing Committee on Commerce on Demands for Grants (2019-20) (Demand No. 10), pertaining to the Ministry of Commerce and Industry. Shri Hardeep Singh 21.09.2020 00 01 Puri
- *18. Status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Urban Development on Demands for Grants (2019-20), pertaining to the Ministry of Housing and Urban Affairs. Shri Hardeep Singh 21.09.2020 00 01 Puri
- *19. Status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Information Technology on Demands for Grants (2019-20), pertaining to the Department of Telecommunications, Ministry of Communications. Shri Dhotre Sanjay 21.09.2020 00 01 Shamrao
- *20. Status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Information Technology on Demands for Grants (2019-20), pertaining to the Department of Posts, Ministry of Communications. Shri Dhotre Sanjay 21.09.2020 00 01 Shamrao
- *21. Status of implementation of the recommendations contained in the 153rd Report of the Standing Committee on Commerce on Demands for Grants (2020-21), pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry. Shri Som Parkash 21.09.2020 00 01
- *22. Status of implementation of the recommendations contained in the 5th Report of the Standing Committee on Coal and Steel on Demands for Grants (2019-20), pertaining to the Ministry of Steel. Shri Faggan Singh 22.09.2020 00 01 Kulaste

*23. Status of implementation of the recommendations contained in the 8th Report of the Standing Committee on Coal and Steel on Demands for Grants (2020-21), pertaining to the Ministry of Steel.	Shri Faggan Singh	22.09.2020	00	01
*24. Status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Water Resources on Demands for Grants (2019-20) and 3 rd Report on Demands for Grants (2020-21), pertaining to the Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti.	Shri Rattan Lal Kataria	22.09.2020	00	01
*25. Status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Water Resources on Demand for Grants (2019-20) pertaining to the Department of Drinking Water and Sanitation, Ministry of Jal Shakti.	Shri Rattan Lal Kataria	22.09.2020	00	01
*26. Status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Water Resources on Demands for Grants (2020-21), pertaining to the Department of Drinking Water and Sanitation, Ministry of Jal Shakti.	Shri Rattan Lal Kataria	22.09.2020	00	01
*27. Status of implementation of the recommendations contained in the 13th Report of the Standing Committee on Water Resources on "Indigenous and Modern Forms of Water Conservation – Techniques and Practices", pertaining to the Ministry of Jal Shakti.	Shri Rattan Lal Kataria	22.09.2020	00	01
*28. Status of implementation of the recommendations contained in the 7th Report of the Standing Committee on Finance on Demands for Grants (2020-21), pertaining to the Department of Economic Affairs, Expenditure, Financial Services and D/o Investment and Public Asset Management, Ministry of Finance.	Shri Aijun Ram Meghwal on behalf of Smt. Nirmala Siharaman	23.09.2020	00	01

1	2	3	4	5
*29.	Status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Labour on Demands for Grants (2020-21) and 6 th Report on Demands for Grants (2020-21), pertaining to the Ministry of Textiles.	Shri Arjun Ram Meghwal on behalf of Smt. Smriti Zubin Irani	23.09.2020	00 01
*30.	Status of implementation of the recommendations contained in the 108 th and 114 th Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2019-20), (Demand No. 5), pertaining to the Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH).	Shri Arjun Ram Meghwal on behalf of Dr. Harsh Vardhan	23.09.2020	00 01
*31.	Status of implementation of the recommendations contained in the 327 th Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2020-21), pertaining to the Department of Biotechnology, Ministry of Science and Technology.	Shri Arjun Ram Meghwal on behalf of Dr. Harsh Vardhan	23.09.2020	00 01
*32.	Status of implementation of the recommendations contained in the 8 th Report of the Standing Committee on Information Technology on Demands for Grants (2020-21), pertaining to the Ministry of Information and Broadcasting.	Shri Arjun Ram Meghwal on behalf of Shri Prakash Javadekar	23.09.2020	00 01
*33.	Status of implementation of the recommendations contained in the 225 th Report of the Standing Committee on Home Affairs on Demands for Grants (2020-21), pertaining to the Ministry of Development of North-Eastern Region.	Shri Arjun Ram Meghwal on behalf of Dr. Jitendra Singh	23.09.2020	00 01
*34.	Status of implementation of the recommendations contained in the 2 nd Report of the Standing Committee on Urban Development on Demands for Grants (2020-21), pertaining to the Ministry of Housing and Urban Affairs.	Shri Hardeep Singh Puri	23.09.2020	00 01
*35.	Status of implementation of the recommendations contained in the 6 th Report of the Standing Committee on Agriculture on Demands for Grants (2019-20),	Shri Arjun Ram Meghwal on behalf of	23.09.2020	00 01

pertaining to the Department of Agriculture, Cooperation and Farmers Welfare, Shri Parishottam Rupala
Ministry of Agriculture and Farmers Welfare.

*36. Status of implementation of the recommendations contained in the 297th Shri Arjun Ram Meghwal 23.09.2020 00 01
Report of the Standing Committee on Industry on Demands for Grants on behalf of Shri Pratap
(2020-21), pertaining to the Ministry of Micro, Small and Medium Enterprises. Chandra Sarangi.

*Laid a copy (Hindi and English Versions) of the statement.

(iii) MATTERS UNDER RULE 377 — Position regarding receipt of replies from Ministries during
Seventeenth Lok Sabha (as on 24.12.2020)

Session	Total number of Matters laid/ raised	No. of replies received	Pending	Percentage of replies received to the total matters laid/raised
First Session (17.06.2019 to 06.08.2019)	488	487	1	99.79%
Second Session (18.11.2019 to 13.12.2019)	365	362	3	99.17%
Third Session (31.01.2020 to 23.03.2020)	414	412	2	99.51%
Fourth Session (14.09.2020 to 23.09.2020)	183	165	18	90.16%
	1450	1426	24	98.34%

(iv) Statement showing the time lost owing to interruptions and adjournments of the House during 4th Session of the 17th Lok Sabha

Date	Time Lost due to Interruptions			Time lost due to Adjournments of the House following Interruptions	Remarks	Reasons of Interruptions
	H	M	M			
18.09.2020	—	—	—	2 03	At 1549 hrs., due to interruptions, House adjourned to meet again at 1620 hrs. At 1626 hrs., due to interruptions, House adjourned to meet again at 1700 hrs. At 1701 hrs., due to interruptions, House adjourned to meet again at 1730 hrs. At 1731 hrs., due to interruptions, House adjourned to meet again at 1800 hrs.	Members of INC entered well of House protesting against remarks made by a Minister about alleged misuse of PM Relief Fund by INC during their regime.
22.09.2020	—	—	—	1 00	At 1313 hrs., due to interruptions, House adjourned to meet again after one hour, i.e. at 1413 hrs.	Members of INC protested over issues of farmers in the Country.
Total	00	+	00	3 03	=	3 03

**(v) Statement indicating matters of urgent public importance raised during
'Zero Hour' in Fourth Session of Seventeenth Lok Sabha**

Date	No. of matters raised out of 20 balloted notices + extras	Members spoke/ Associated	Notices received	Time taken H. M.
1	2	3	4	5
14.09.2020	19+02=21	71	97	0 39
15.09.2020	19+02=21	58	189	0 41
16.09.2020	18+18=36	65	197	0 55
17.09.2020	NIL	NIL	216	NIL
18.09.2020	NIL	NIL	204	NIL
19.09.2020	20+10=30	40	188	0 57
20.09.2020	17+71=88	110	202	2 27
21.09.2020	18+19=37	36	183	0 55
22.09.2020	15+70=85	29	187	2 35
23.09.2020	14+38=52	36	164	1 14
TOTAL	140+230=370	445	1827	10 23

**17. STATEMENT REGARDING WALKOUTS STAGED BY MEMBERS DURING THE FOURTH
SESSION OF SEVENTEENTH LOK SABHA
(14.09.2020 TO 23.09.2020)**

Date	Time	Subject Matter
15.09.2020	1532 hrs.	Members of INC, NCP, RSP and other parties in opposition walked out of the House in protest of not being given the opportunity to speak on the statement made by Shri Rajnath Singh, Defence Minister on 'Developments on our Borders in Ladakh'
17.09.2020	2133 hrs.	Members of DMK staged a walkout from the house on being dissatisfied with the reply of Shri Narendra Singh Tomar, Agriculture and Farmers Welfare Minister on the combined discussion on the consideration and passing of two bills – (i) the Farmers' Produce Trade and Commerce (Promotion and Facilitation) Bill, 2020 and (ii) the Farmers (Empowerment and Protection) Agreement on Price Assurance and Farm Services Bill, 2020 as well as the Statutory Resolutions moved by Members disapproving the related Ordinances.
	2134 hrs.	Members of INC also staged a walkout from the House on the above issue.
18.09.2020	1535 hrs.	Members of INC led by Shri Adhir Ranjan Chowdhury, MP staged a walkout from the House protesting on the passing of the motion moved by Smt. Nirmala Sitharaman , Finance Minister for leave to introduce the Taxation and Other Laws (Relaxation and Amendment of Certain Provisions) Bill, 2020.
22.09.2020	1629 hrs.	Members of INC, DMK and other members of Opposition benches staged a walkout from the House on the issue of farmers' welfare in the country. They declared that henceforth they would boycott the House on the issue.

**18. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
HON'BLE SPEAKER AND MEMBERS OF PANEL OF
CHAIRPERSONS FROM 14.09.2020 TO 23.09.2020**

DATE	TIME SPENT	TOTAL TIME	
		H.	M.
HON'BLE SPEAKER			
14.09.2020	0900 to 0917 hrs	00	17
	1018 to 1315 hrs	02	57
15.09.2020	1500 to 1617 hrs	01	17
	1849 to 1952 hrs	01	03
16.09.2020	1500 to 1620 hrs	01	20
	1846 to 1927 hrs	00	41
17.09.2020	1500 to 1503 hrs	00	03
	1600 to 1655 hrs	00	55
	1921 to 1931 hrs	00	10
	2054 to 2145 hrs	00	51
18.09.2020	1500 to 1549 hrs	00	49
	1801 to 1911 hrs	01	10
	2150 to 2234 hrs	00	44
19.09.2020	1500 to 1642 hrs	01	42
	1841 to 2050 hrs	02	09
	2153 to 2210 hrs	00	17
20.09.2020	1500 to 1512 hrs	00	12
	1600 to 1648 hrs	00	48
	2049 to 2210 hrs	01	21
	2217 to 0034 hrs	02	17
21.09.2020	1500 to 1631 hrs	01	31
	1705 to 1805 hrs	01	00
	1936 to 2037 hrs	01	01
	2205 to 2311 hrs	01	06
	2327 to 0021 hrs (next day)	00	54

DATE	TIME SPENT	TOTAL TIME	
		H.	M.
22.09.2020	1500 to 1513 hrs	00	13
	1614 to 1639 hrs	00	25
	1915 to 2055 hrs	01	40
	2152 to 2243 hrs	00	51
23.09.2020	1800 to 1933 hrs	01	33
	1943 to 2021 hrs	00	38
TOTAL TIME SPENT IN THE CHAIR		31	55
Shri Rajendra Agrawal			
15.09.2020	1833 to 1849 hrs	00	16
17.09.2020	1757 to 1921 hrs	01	24
	1931 to 2054 hrs	01	23
18.09.2020	1730 to 1731 hrs	00	01
	1800 to 1801 hrs	00	01
19.09.2020	1642 to 1710 hrs	00	28
	1746 to 1753 hrs	00	07
20.09.2020	1648 to 1757 hrs	01	09
	2210 to 2217 hrs	00	07
21.09.2020	1631 to 1705 hrs	00	34
	1928 to 1936 hrs	00	08
22.09.2020	1639 to 1857 hrs	02	18
	2055 to 2152 hrs	00	57
23.09.2020	1933 to 1943 hrs	00	10
TOTAL TIME SPENT IN THE CHAIR		09	03
Shri Kodikunnil Suresh			
16.09.2020	1810 to 1846 hrs	00	36
18.09.2020	2004 to 2150 hrs	01	46
19.09.2020	1753 to 1841 hrs	00	48

DATE	TIME SPENT	TOTAL TIME	
		H.	M.
20.09.2020	1904 to 2049 hrs	01	45
21.09.2020	2037 to 2205 hrs	01	28
	2311 to 2327 hrs	00	16
TOTAL TIME SPENT IN THE CHAIR		06	39
Shri N. K. Premachandran			
15.09.2020	1617 to 1737 hrs	01	20
16.09.2020	1620 to 1659 hrs	00	39
18.09.2020	1911 to 2004 hrs	00	53
19.09.2020	2050 to 2153 hrs	01	03
TOTAL TIME SPENT IN THE CHAIR		03	55
Smt. Rama Devi			
16.09.2020	1659 to 1810 hrs	01	11
18.09.2020	1620 to 1626 hrs	00	06
	1700 to 1701 hrs	00	01
20.09.2020	1757 to 1809 hrs	00	12
21.09.2020	1805 to 1928 hrs	01	23
22.09.2020	1857 to 1915 hrs	00	18
TOTAL TIME SPENT IN THE CHAIR		03	11
Shri Bhartruhari Mahtab			
15.09.2020	1737 to 1833 hrs	00	56
19.09.2020	1710 to 1746 hrs	00	36
20.09.2020	1809 to 1904 hrs	00	55
TOTAL TIME SPENT IN THE CHAIR		02	27
Shri P.V.Midhun Reddy			
17.09.2020	1655 to 1757 hrs	01	02
TOTAL TIME SPENT IN THE CHAIR		01	02

**STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS
FROM 14.09.2020 TO 23.09.2020**

	No. of days	Total time spent	
		H.	M.
Hon'ble Speaker	10	31	55
Shri Rajendra Agrawal	08	09	03
Shri Kodikunnil Suresh	05	06	39
Shri N.K. Premachandran	04	03	55
Smt. Rama Devi	05	03	11
Shri Bhartruhari Mahtab	03	02	27
Shri P. V. Midhun Reddy	01	01	02

**19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE FOURTH SESSION OF
SEVENTEENTH LOK SABHA**

Business	Time taken		Percentage of the total time taken
	H	M	
BILLS – Government Bills	*31	31	52.52
BUDGETS – Union Budget	04	35	7.64
DISCUSSIONS – Short Duration Discussions (Rule 193)	05	08	8.56
MATTERS OF URGENT PUBLIC IMPORTANCE	10	23	17.30
MATTERS UNDER RULE 377	00	10	0.28
RESOLUTIONS – Statutory Resolution		*	–
STATEMENTS – Rule 372 and Direction 73A	01	18	2.17
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	06	55	11.53
TOTAL	60	00	100

*Joint discussion took place on eleven Statutory Resolutions [vide Chapter No. 13] and Motions for consideration of connected Government Bills [vide Chapter No. 2]. Time taken on joint discussion has been shown under Government Bills.